

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 6226/2023

MAHESH KUMAR SINGH & ORS.

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(I.A. Nos. 16927/2022 and 84082/2022 (applications for impleadments)

(IA No. 84082/2022 - INTERVENTION/IMPLEADMENT and IA No. 16927/2022 - INTERVENTION/IMPLEADMENT)

WITH

C.A. No. 6227-6228/2023 (III-A)

(IA No. 130826/2021 - DELETING THE NAME OF PETITIONER/RESPONDENT)

Date : 04-01-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
[IN CHAMBER]

For Appellant(s) Mr. Satya Mitra, AOR
Ms. Mugdha, Adv.

For Respondent(s) Mr. Avinash Tripathi, AOR
Mr. Binay Kumar, Adv.
Mr. Aaditya, Adv.
Ms. Pallavi Tiwari, Adv.
Mr. Shahnawaz Khan, Adv.

Mr. Sumit Kishore, Adv.
Mr. Sulabh Singh Chauhan, Adv.
Mr. Ajit Kumar Ekka, AOR

Ms. Manju Jetley, AOR
Mr. Purvish Jitendra Malkan, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 84082/2022 - IMPLEADMENT and IA No. 16927/2022 - IMPLEADMENT IA No. 130826/2021-DELETING THE NAME OF PETITIONER/RESPONDENT

Applications for impleadment and deletion be listed before the regular Bench hearing the matter.

(NIDHI AHUJA)
AR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER